

The Government has decided to constitute two Wage Boards—one for working journalists and the other for non-journalist newspaper employees. The Government shall examine the question of granting interim relief, if any, in consultation with the Wage Boards, as per provisions laid down in Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions Act, 1955.

#### Money Earmarked for Kharif Crop Insurance in Maharashtra

6137. SHRI R. M. BHOYE : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the details of the amount of money earmarked for Kharif Insurance in the State of Maharashtra ;

(b) whether any sum is likely to be contributed by the Central Government ; and

(c) if so, the amount of money to be contributed ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) to (c) : A new comprehensive crop insurance scheme has been introduced in the country. The scheme will be extended to States and Union Territories, who signify their concurrence to participate. The General Insurance Corporation of India would be the leading insurer with the States as co-insurers. The premium and losses will be shared by the General Insurance Corporation of India and the State Governments in the ratio of 2 : 1. It is proposed to set up a State Crop Insurance Fund in each State. The Central Government would contribute to the initial corpus of the fund on a matching basis. In respect of small and marginal farmers, 50% of the premium payable by such farmers would be subsidised equally by the Central and the State Governments. No State-wise allocation of funds is

possible in advance as actual expenditure incurred by the State Governments would be reimbursed to the extent of Central Government's share.

#### Seminar on High Rise Development Policy in Delhi

6138. SHRI MOHJ. MAHFOOJ ALI KHAN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether at a Seminar on High Rise Development Policy recently held in Delhi and Delhi Master Plan, Zonal Plans and the New Delhi Redevelopment Advisory Council recommendations were severely criticised; and

(b) if so, what are the salient features of the observations made at the seminar and what is the reaction of Government with regard thereto ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) and (b) : In this Seminar organised by the Delhi Urban Arts Commission in March, 1965, the participants made observation on the high-rise development including planning aspects of Master Plan/Zonal Plan Regulations, density, site coverage, FAR, etc. The Delhi Urban Arts Commission are processing the suggestions made in the seminar. The recommendations of Delhi Urban Arts Commission will be examined on their receipt.

#### Fall in Production of Milk in Tamil Nadu

6139. SHRI N. DENNIS : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether the milk production has stagnated or fallen in Tamil Nadu despite maximum financial assistance being given to producers under Operation Flood I and II; and

(b) if so, steps being taken to improve the production of milk in the State of Tamil Nadu ?